

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

10.05.2017

O.A./260/653/2016

B BARIHA
-V/S-
D/O POST

ITEM NO:12

FOR APPLICANTS(S) Adv. : Mr. D.P.Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. C.M.Singh

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsels appearing for both the parties are present.</p> <p>Mr. D.P.Dhalsamant, Ld. Counsel for the applicant, is filing a memo for withdrawing this O.A. On the prayer of Mr. Dhalsamant, the O.A. is allowed to be withdrawn and, thus, stands disposed of.</p> <p style="text-align: right;">RK</p> <p style="text-align: right;">  (RAMESH CHANDRA MISRA) MEMBER (A) </p>